

1	2	3	4
15.	Central Bank of India	144.12	138.44
16.	Corporation Bank	18.64	19.13
17.	Dena Bank	27.34	51.92
18.	Indian Bank	42.51	115.94
19.	Indian Overseas Bank	5.94	75.01
20.	Oriental Bank of Commerce	2.13	0.82
21.	Punjab National Bank	220.77	53.14
22.	Punjab & Sind Bank	1.70	2.86
23.	Syndicate Bank	24.84	8.03
24.	Union Bank of India	27.86	38.81
25.	UCO Bank	165.07	110.98
26.	United Bank of India	119.00	36.51
27.	Vijaya Bank	4.19	13.26
		2267.65	1742.21

Freight Subsidy on Fruit Exports

473. SHRI R. SAMBASIVA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to approve the proposal of Andhra Pradesh to introduce freight subsidy throughout the year on fruit export from the State;

(b) if so, whether the help from the export promoting agencies such as APEDA would be sought in improving fruit export from the State;

(c) if so, to whether State delegation visited Malaysia and Thailand to explore the potential of fruit and export from the State;

(d) if so, what extent the delegation achieved success in this regard; and

(e) the extent to which the fruit export is likely to be increased during 1997-98 from the State?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) Government have already announced an Air Freight Subsidy scheme effective from 1/1/98 to 30/8/97 on exports of selected floricultural and horticultural products and vegetables. The subsidy is available for exports from all states including Andhra Pradesh.

(b) Agricultural & Processed Food Export Development Authority (APEDA) has identified Banganpalli and Totapuri mangoes to have good export potential from Andhra Pradesh. A small quantity of Banganpalli mangoes has also been exported on an experimental basis.

(c) and (d) A delegation from Andhra Pradesh under the leadership of Minister of Agriculture, Government of Andhra Pradesh participated in the mango promotion programme organised by the APEDA in Malaysia from 14-18 May '97. Some of the exporters who participated in the programme have got direct orders for supply of Banganpalli mangoes. Exports are expected to pick up further in future on account of such promotional effort.

(e) State-wise data is not maintained. However, APEDA has estimated that there would be 12% growth in quantity terms of export of mangoes from country as a whole in 1997-98.

Subsequent Foreign Investment

474. SHRI PRATAP SINGH SAINI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government require the foreign investor to seek fresh approval for subsequent increase in the amount of foreign equity for investment in the activity already approved;

(b) if so, the reasons therefor; and

(c) the likely effect by adopting the above procedure in achieving the objective of attracting 10 billion foreign direct investment?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) No Government approval is required by the foreign investors for subsequent increase in foreign equity percentage upto 50%, 51% and 74% for the activities (whether existing or fresh) covered under high priority sectors listed in Annexure III, Part 'A', 'B' and 'C'

respectively of Press Note No. 2 (1997 Series) dated 17th January, 1997. However, increase in foreign equity level must result from expansion of the equity base of the existing company and the money to be remitted should be in foreign exchange. Such proposals are cleared by the RBI under the automatic approval route.

For increase in foreign equity for the activities outside the high priority sectors, Government approval is required.

(c) Further liberalisation and expansion of Annexure III for approval of foreign direct investment by RBI is aimed

at accelerating the foreign directed investment approvals and achieving the desired inflow of FDI.

Anti-Dumping Cases

475. SHRI AJOY MUKHOPADHYAY: Will the Minister of COMMERCE be pleased to state the names of the countries against whom the Government of India have anti-dumping cases and vice-versa; item-wise alongwith number of cases?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH):

Part-A

Names of the countries and products involved in anti-dumping investigations in India (including cases where final duties have been imposed, cases recommended for provisional duties and cases under investigation for provisional duties) are as below:

Country	Product	No. of cases
China	Potassium Permanganate, I-sobutyl Benzene 3, 4, 5 Trimethoxy Benaldehyde (TMBA) Theophylline Caffeine, Sodium Ferrocyanide, Dead Burnt magnesite (DBM), 8-Hydroxyquinoline, Graphite Electrodes, Vitamin-C, Magnesium	10
Brazil	PVC Resin, Bisphenol-A	2
Mexico	PVC Resin	1
South Korea	PVC Resin, Acrylonitrile Butadiene Rubber (NBR), Acrylic Fibre and PTA	4
Indonesia	PTA	1
Japan	Bisphenol-A, Acrylonitrile Butadiene Rubber (NBR), and Vitamin-C	3
Thailand	Acrylic Fibre, PTA	2
Russia	Bisphenol-A, Low Carbon Ferro Chrome (LCFC), and Newsprint	3
Kazakhstan	Low Carbon Ferro Chrome (LCFC)	1
U.S.A.	Bisphenol-A, PVC Resin, Acrylic Fibre, Newsprint and Graphite Electrodes	5
Germany	Acrylonitrile Butadiene Rubber (NRR) and Graphite Electrodes	2
Denmark	Catalysts	1
Spain	Graphite Electrodes	1
Italy	Graphite Electrodes	1
Belgium	Graphite Electrodes	1
Austria	Graphite Electrodes	1